

(b) how many functional Directors are in position at present and

(c) what are Government's plans to strengthen the corporate management as five of the undertakings under BBUNL have already been referred to Board for Industrial and Financial Reconstruction (BIFR)?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI MATI KRISHNA SAHI): (a) Bharat Bhari Udyog Nigam Limited (BBUNL) does not have a regular Chairman-cum-Managing Director since 21.6.93. Since 21st October, 1993, there is a part-time Chairman and a separate Acting Managing Director, BBUNL. However, for the period from 26-11-93 to 27.12.93 a Joint Secretary in Dept\*, of Heavy Industry had functioned as CMD

(jjj) Only one functional Director is in position who is also at present acting as Managing Director

(kk) Board level appointments in the Public Sector Undertakings are made on the basis of recommendations of PFSB and after the approval of Appointments Committee of the Cabinet (ACC). The process of filling up of the existing vacancies has already been initiated.

#### **Regular Chairman and Managing Director in BBUNL,**

2392. SHRI DIPANKAR MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) since when BBUNL is without a regular full time Chairman and Managing director (CMD);

(b) has the post of Chairman and Managing Director been bifurcated and if so, the reasons therefor and the duration of tenure of incumbents of bifurcated post of Chairman and MD separately; and

(c) whether there is any Chief Vigilance Officer for BBUNL, and if so, to whom is he reporting, if not, how are the vigilance cases being handling?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAID): (a) There is no regular full time Chairman and Managing Director, Bharat Bhari Udyog Nigam Ltd. (BBUNL) with effect from 21-6-93.

(b) Till a regular Chairman and Managing Director is appointed, Joint Secretary in the Department dealing with Bharat Bhari Udyog Nigam Ltd. is acting as Chairman, BBUNL and Director (Personnel), BBUNL is acting as Managing Director to look after the day-to-day work.

(c) At present no one has been formally appointed as CVO, BBUNL. The acting MD, BBUNL who is Director (Personnel), BBUNL is attending to the vigilance work.

#### **Cost of power with BHEL equipments**

2393. SHRI DIPANKAR MUKHERJEE: Will the PRIME MINISTER be pleased to state;

(a) the estimated cost per unit of power with BHEL equipment for thermal and combined cycle power plants;

(b) how does it compare with power plants installed by Foreign Investors with imported equipments, and whether the Ministry of Industry have any inter-action with Ministry of power on this issue;

(c) if so, the details thereof, and if not, the reasons therefor;

(d) whether BHEL is working today with CMD on 2 months' extension? and

(e) if so, what are the reasons for not appointing a permanent CMD?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAHI): (a) The estimated cost per unit of power with BHEL equipments is the following:

Thermal plants Rs. 2.50 crore/MW  
to Rs. 2.75 crores/MW

Combine cycle power plants Rs. 2.50 crores/MW

(b) and (c) Information is being collected.

(d) Yes, Sir.

(e) The process for selection of the next incumbent is under way.

#### Established capacity of BHEL

2394 SHRI RAMACHANDRAN PILLAI: Will the PRIME MINISTER be pleased to state:

(a) the established capacity in MW for manufacture of Thermal and Hydro Power generating unit of BHEL;

(b) the order position of BHEL, for both hydro and thermal power during the next 5 years and the envisaged capacity utilisation thereof;

(c) whether there has been any standardisation of costs per MW for thermal, hydro and combined cycle gas turbine plant of BHEL; and

(d) if so, competitiveness vis-a-vis imported equipments supplied by foreign investors so far in GVK Jegrupadu Project Enron, ST-CMS Energy Neyveli. etc.?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAHI): (a) The established capacity of BHEL for thermal and hydro power generating equipments is as under—

Thermal 4500 MW/Year

Hydro 1345 MW/Year

(b) The order book position of BHEL at present is about 7800 MW, which would amount to capacity utilisation as under:—

1994-95	1995-96	1996-97
55%	52%	34%

(c) Standardisation of equipment/rating, on which cost/CW is dependent, is being looked into by Central Electricity Authority.

(d) Information is being collected.

#### खादी और ग्रामोद्योग के विकास के लिए गठित समिति

2395. श्री राम जयमलानो : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनकी अध्यक्षता में अगस्त, 1993 में एक उच्च स्तरीय समिति गठित की गई थी और उसे खादी और ग्राम उद्योगों के सर्वांगीण विकास के संघ में सुझाव देने के लिये तीन महीनों की अवधि के भीतर अपने प्रतिवेदन को भेजने का कार्य सौंपा गया था ;

(ख) यदि हाँ, तो क्या सरकार की उक्त समिति का प्रतिवेदन प्राप्त हो गया है ;

(ग) यदि हाँ, तो खादी और ग्रामोद्योग के विकास के लिये गठित समिति द्वारा सुझाव कब दिये गये और वे सुझाव क्या-क्या थे ;

(घ) सरकार को इस प्रतिवेदन के अर्भी तक प्राप्त न होने तथा इसमें हो रहे अन्तःकरण विवाद के क्या कारण हैं ; और

(ङ) सरकार द्वारा समिति से प्राप्त हुये सुझावों को कार्यान्वित करने के लिये क्या क्या कदम उठाये जा रहे हैं ?